

O.A. 1055/87

Hon' K. Obayya, A.M.

Hon' S.R. Sagar, J.M.

4/10/90

Shri Sanjay Srivastava proxy counsel of Shri Lalji Sahai Srivastava counsel for the applicant and Sri K.C. Sinha counsel for the respondents are present. Proxy counsel states that the counsel for the applicant has no instruction from the applicant in spite of several letters said to have been written by him to the applicant. The application is dismissed for default of the applicant. No order as to costs.

J.M.

A.M.

(sns)

OR
copy of order
sent to the copy
Section on dated
12-10-90

12/10/90